

**LOK SABHA**  
**UNSTARRED QUESTION NO- 2487**  
**TO BE ANSWERED ON 13<sup>th</sup> MARCH 2025**

**CSR funding by the Public Sector Petroleum Companies**

**2487. Shri Anand Bhadauria:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the Corporate Social Responsibility (CSR) funding by the public sector petroleum companies during the last five years and the current year, year-wise and company wise;
- (b) the details of the recipients of CSR funding by the public sector petroleum companies during the last five years and the current year, year-wise and company-wise;
- (c) the criteria adopted by the Government to select the recipients of CSR funds from the public sector petroleum companies, company-wise; and
- (d) the details of the irregularities reported in selecting the recipients of CSR funds from the petroleum companies during the last three years and the current year, year and company-wise?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री सुरेश गोपी)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)**

- (a) The details of the Corporate Social Responsibility (CSR) funding by the public sector petroleum companies during the last five years and the current year, year-wise and company wise is given below: -

(₹ in Crore)

<b>Public Sector Petroleum Companies</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25*</b>	<b>Total</b>
ONGC	607	553	458	476	635	602	3331
IOCL	543	460	298	264	458	298	2321
BPCL	346	145	138	129	158	122	1038
HPCL	182	156	136	155	76	37	742
GAIL	125	148	205	99	176	111	864
OIL	125	105	164	98	123	100	715
MRPL	76	25	10	9	20	19	159
NRL	63	53	59	74	94	57	400
CPCL	17	2	10	6	20	17	72
EIL	11	13	34	6	12	1	77
BL	5	5	10	4	4	3	31
<b>Total</b>	<b>2101</b>	<b>1665</b>	<b>1521</b>	<b>1320</b>	<b>1776</b>	<b>1367</b>	<b>9750</b>

\* as on end of January 25

(b) to (d): Oil & Gas Public Sector Petroleum Companies undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The CSR activities are undertaken by public sector petroleum companies by themselves or through agencies/Department of Central/State Governments.

Activity/State/Implementing agency wise the details of the recipients along with CSR activities undertaken and funds spent thereon during the last five years are available on the respective websites of public sector petroleum companies i.e. [www.ongcindia.com](http://www.ongcindia.com), [www.iocl.com](http://www.iocl.com), [www.bharatpetroleum.com](http://www.bharatpetroleum.com), [www.hindustanpetroleum.com](http://www.hindustanpetroleum.com), [www.gailonline.com](http://www.gailonline.com), [www.engineersindia.com](http://www.engineersindia.com), [www.nrl.co.in](http://www.nrl.co.in), [www.mrpl.co.in](http://www.mrpl.co.in), [www.cpcl.co.in](http://www.cpcl.co.in), [www.balmerlawrie.com](http://www.balmerlawrie.com), [www.oil-india.com](http://www.oil-india.com).

The implementing agency/recipient of CSR funds is selected based on the criteria defined in CSR Rules of Section 135 of the Companies Act. Complaints of irregularities, if any, received in respect of CSR implementation are processed in accordance with PSU policy/guidelines through standard procedures along with reference to terms and conditions of Memorandum of Understanding/work order etc. for that project.

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